## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 191/16	TP 78/17	For filing office objections raised by Registry	433( e) / 433(f)	Yash Technologies Pvt. Ltd. Vs Base Corporation Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

## <u>ORDER</u>

Counsel for petitioner is present. She has filed memo of compliance and again requested time for the presence of authorised representative and also for filing correct address of the respondent. List it on 4.10.2017.

MEMBER(J)

MEMBER(T)